

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI (PRINCIPAL BRANCH)**

Original Application No. 479 of 2023

IN THE MATTER OF

Ramesh Mahendru

.....Applicant

V/s

State of Punjab and ors.

.....Respondents

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Filed through:

A handwritten signature in black ink, appearing to read 'Prashant', is written over a horizontal line.

Prashant Manchanda
Counsel for Respondent no. 3
Office: 123, R.G. Complex- II,
Prashant Vihar Delhi -110085
Mob: 9971879203

New Delhi
Date: 31.03.2024

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Additional reply on behalf of Municipal Corporation
Jalandhar by Gautam Jain, Commissioner.

RESPECTFULLY SHOWETH

- 1) It is briefly submitted that Shri Ramesh Mahendru, President of Alfa Mahendru Foundation approached the Hon'ble National Green Tribunal alleging and complaining that huge garbage dump has been created on the PAP flyover near bypass, Jalandhar city, which is emitting foul smell. It was alleged by the applicant that due to the polluted environment, the employees working in the nearby offices and the people travelling through the National Highway are suffering. The applicant has prayed that Municipal Corporation, Jalandhar may be directed to remove the illegally dumped garbage.
- 2) The representation of the applicant was treated as Original Application no. 479 of 2023 "Ramesh Mahendru (Applicant) Vs State of Punjab and considering the grievances, the Hon'ble National Green Tribunal was pleased to pass an order dated 4.8.2023 thereby constituting a Joint Committee comprising of the Central Pollution Control Board (CPCB), Punjab State Pollution Control Board (PSPCB) and District Magistrate (DM), Jalandhar with a direction to undertake visits to the site, and to look into the grievances of

the applicant, and verify the factual position and to take appropriate remedial action and directed to submit the report. The Punjab State Pollution Control Board was nominated as nodal agency for coordination and compliance of the order and in compliance, the Joint Committee Report was filed with the Hon'ble Tribunal through email dated 02.11.2023.

- 3) That after considering the Joint Committee Report and the averments made in the application, the Hon'ble National Green Tribunal was pleased to call response of the State of Punjab through Chief Secretary, Punjab; District Magistrate, Jalandhar; Commissioner, Municipal Corporation, Jalandhar and Punjab Pollution Control Board, through its Member Secretary who were impleaded as respondents no. 1 to 4 by passing an order dated 20.11.2023.
- 4) That the undersigned is working as Commissioner, Municipal Corporation Jalandhar since February 2024 and as such is conversant with the facts and record of the case.
- 5) That in compliance to the orders passed by the Hon'ble National Green Tribunal, a meeting was also taken by the Deputy Commissioner, Jalandhar with the Commissioner, Municipal Corporation, Jalandhar on 08.01.2024. During the meeting, the Commissioner, Municipal Corporation, Jalandhar had stated that the waste dumped at Chogitti bye pass has been got cleared. Tender has been invited for lifting the garbage which was coming to the site and that will be finalized within a week. Further, to stop the illegal disposal at site, officials of Municipal Corporation, Jalandhar were also deployed. After meeting, the following directions were issued to Commissioner, Municipal Corporation, Jalandhar, which are reproduced as under:

- I. Municipal Corporation, Jalandhar to remove the entire solid waste from Chogitti Chowk site and carry out remediation action using lime etc.
- II. Municipal Corporation, Jalandhar to ensure that no waste is dumped at Chogitti chowk site in future and to specifically appoint officials to carry out regular monitoring at site.

- III. Municipal Corporation, Jalandhar to provide CCTV Cameras at site to identify violators dumping waste at the site and to take punitive action which may include challaning, imposing of fine and initiation of action as per by laws.
 - IV. Municipal Corporation, Jalandhar to take up matter with NHAI for fencing/plantation of the site and to explore possibility of development of public parks at the site.
 - V. Municipal Corporation, Jalandhar to take all necessary measures for compliance of Solid Waste Management Rules, 2016 including remediation of legacy waste and adoption of best practices for Solid Waste Management in the City in time bound manner.
- 6) In light of the observations of the Joint team as well as the directions mentioned in the point no. 5), MCJ has taken up number of steps to address the various issues and Commissioner MCJ had submitted a short reply before Hon'ble NGT, dated 22nd January, 2024
- 7) The matter had been listed for consideration before the Hon'ble NGT on 23rd January, 2024 and the Hon'ble Tribunal has pleased to pass the following orders.

"In these facts and circumstances the Commissioner, Municipal Corporation, Jalandhar is directed to file his additional reply and also copy of report sent to the Chief Secretary, Government of Punjab for compliance with directions issued by this Tribunal in O.A. No. 606/2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues. The Commissioner, Municipal Corporation, Jalandhar is also directed to incorporate in his reply all requisite details regarding the steps already taken and also the steps to be taken by formulating an action plan embodying complete details regarding steps to be taken with budgetary estimates and allocations and timelines for compliance with Solid Waste Management Rules. 2016."

- 8) In pursuance of the directions dated 23rd January 2024 issued by Hon'ble Tribunal, the additional reply is hereby being submitted as follows:

- 9) That the detail regarding the steps already taken and also the steps to be taken by formulating an action plan embodying complete details with budgetary estimates and allocations and timelines for compliance with Solid Waste Management Rules 2016 as required by the Hon'ble Tribunal are mentioned below:

Sr. No.	Observations of the Joint Team and updated status of various steps undertaken by MCJ to address the issues.
1	<p>1. The dumpsite is established in an area of about 16.25 acres. The officials of MC Jalandhar informed us that the site has been in use for about the last 30 years.</p> <p>2. The MCJ has provided 30 dump trucks and 43 trollies to carry the solid waste to the dump site.</p> <p>As per the office report, Dumpsite at Wariana was established approximately 30 years ago and the approximate area of the dumpsite is about 16.25 acres and staff engaged has been provided with 30 dump trucks and 43 trollies (including vehicles of MCJ and Contactors) to carry the solid waste to the said site.</p>
2	<p>3. At the time of the visit, about 3 trollies and 3 dump trucks had reached the site but none of them were covered.</p> <p>Tarpaulin covers have been provided to all the MCJ owned Tippers and Trolleys. And all the drivers have been directed for the strict compliance of proper covering the vehicles with tarpaulin. All Sanitary Inspectors have been instructed to ensure monitoring & compliance of the said Instructions regarding coverage of tippers and trollies by tarpaulin by the concerned drivers.</p> <p>Pictures attached at Appendix A.</p>
3	<p>4. None of the vehicles are compartmentalized. No segregation of waste is being done before sending it to the dump site and no segregation is done at the dump site.</p> <p>1. There is a budget of Rs. 43 Crore for the modernization of the SWM machinery and out of this budget, tenders have been invited to the tune of Rs. 17 Crore for purchase of machinery. The detail of the Machinery which will be purchased is attached at Appendix E.</p> <p>2. The above mentioned tender also include procurement of 25 bins of 4.5 cubic meter and 20 bins of 3.5 cubic meter which has the capacity to transport 90 cubic meter of segregated wet waste and dry waste. Apart from that, other machinery like 14 Tippers having capacity of 10.5 cubic meter, 15 Tippers having a capacity of 5 cubic meter, Backhoe loader and Tractors of 35 HP both are 7 in numbers each, 1 unit of Crawler hydraulic excavator, 9 numbers of Wheel loader machine, 5 numbers of Dumper placer with a capacity of 3.5 cubic meter and 1 number of Crawler Dozer will be purchased.</p> <p>3. That there are 30 e-carts, 10 Boleros/Tata ACE, and 100 manual carts with segregated compartments for source segregated collection of waste are already with MCJ.</p> <p>4. MCJ has placed work order to a private vendor after completing the tendering process for purchase of another 100 e-carts with segregated compartments for source segregated collection of waste and out of which 10 e-carts have been</p>

	<p>provided and are in testing phase to ascertain the performance and quality of the vehicles. These e-carts have capacity of carrying 310 kg waste. It can travel 80 km in one charge.</p> <p>5. It is pertinent to mention that door-to-door collection of the garbage is being done by the unorganized private sector commonly known as Raggickers in the major part of the city, along with the municipal staff. In order to streamline the work of door-to-door collection and further source segregation, City Livelihood Centre has been registered as a Society (hereinafter referred as CLC) under the Central government scheme known as the National Urban Livelihood Mission. All the ragpickers will be organized as Self-Help Groups (SHGs) under this scheme and CLC as a registered society will provide basic infrastructure like e-carts, PPE kits, insurance, capacity building and all the ragpickers will be a helping hand to the municipal corporation in source segregation of both wet and dry waste. Creating dry waste collection centres for them will enable them to segregate and recover the recyclables better.</p> <p>6. As far as the Waste processing plant at Pholriwalis concerned, the detailed project report has been prepared to install the project at the land available within the premises where a Sewage Treatment Plant having a capacity of 200 MLD is already in operation since 2008. The total estimated cost of the Waste Processing Plant is Rs. 9.21 Crore. Under this project, 10 tonne per day of wet waste will be converted to compost using a mechanical drum composter. For the proper processing another unit is also being installed where 2000kg plastic per day will be used for manufacturing tiles by using sand polymer technology. It is brought to the notice of this Hon'ble Tribunal that the residents of the adjoining areas of Pholriwal approached the Hon'ble Punjab & Haryana High Court (CWP 496 Of 2024 as Amit Taneja v/s State of Punjab)" against the installation of the above said project. The above said writ petition is pending for 8th April 2024 for filing of reply on behalf of Municipal Corporation Jalandhar. This project will be executed after the decision of the Hon'ble Punjab & Haryana High Court.</p>
4	<p>5. No treatment of fresh waste or legacy waste is being carried out. The unsegregated waste received is dumped as such at the site.</p> <p>Legacy waste: An amount of Rs. 37 Crore has been reserved for the remediation of the legacy waste at Wariana dumpsite which is approximately 8 Lakh Metric Ton except the waste being generated daily. For the purpose of bio-remediation of legacy waste, the work order was allotted to Eco-Garb, a Chennai based company which was terminated due to non-performance on the part of the company in the year March 2023. Since then the tenders have been invited two times for bioremediation and in first attempt, due to technical reasons, it was cancelled. And after the second attempt, the technical documents of the respective bids received have been sent for vetting to State Level Technical Committee for further consideration on 29th March 2024. And after the technical approval of the State Level Committee, financial bids will be opened.</p> <p>Fresh Wet waste:</p> <p>A. 100 Ton per day (TPD) waste to Compressed Bio Gas (CBG) and Waste To Gas (WTG) plant based on segregated Municipal Solid Waste (Organic) project has been prepared to the tune of Rs. 27 Crore and tender has been invited for 04/04/2024. This project is based up on a Public Private Partnership mode and will be started at Jamsher Dairy Complex site.</p> <p>B. Another Compressed Bio Gas (CBG) Plant having capacity of generating One Megawatt</p>

electricity by using 4.8 Ton CBG. The total processing capacity of the plant is 240 Ton per day and out of which 200 Ton cow dung and 40 Ton Wet Segregated Waste will be used under the Public Private Partnership mode at Jamsher Dairy Complex. Cost of this project is Rs. 32.0 Crore. Letter of Award for running the project has been assigned to the agency namely M/s Jageri Bagh Phool Pvt Ltd. Two agreements regarding implementation and Land Lease have been signed between Municipal Corporation Jalandhar and the private vendor. The expected date of commissioning of this project is 31.12.2025.

C. At Bhogpur Sugar mill, outside the Municipal limit of MC Jalandhar, 70 TPD waste to CBG plant is being installed, which is approximately 30 km away from Jalandhar corporation area. In case any additional requirement of processing the wet waste emerges in future, MCJ has option to sign the agreement for selling the wet waste after completion of establishment of the project at Bhogpur.

D. Regarding the installation of 10 TPD Mechanical Compositing Centre/Facility at Pholriwal has been stated in detail at the above said para no. 3(6)

E. A pilot project has been prepared for mechanical composting of wet waste within the ward at Basti sheikh having capacity of 2.5 TPD and in case of getting success in this model/pilot project, similar projects will be started in different wards for the purpose of diversity and decentralisation in the Solid waste management. The estimated cost is Rs. 56 lakhs and tender has already been invited for the same.

F. There are 4 Compositing Centres, existing at Village Nangal Shama, Village Biring, Village Dakoha, and Village Pholriwal inside STP Plant, with a total of 184 Pits. And cumulative capacity of all the pits is about 20 TPD of Green Municipal Solid. 4 set of shredders and compost sieving machines have been purchased by MCJ to enhance the efficiency of these centres.

The total fresh waste processing capacity within Municipal limit, as per the above plan, will be up to 172.5 TPD with additional capacity of 70 TPD at Bhogpur, outside Municipal Limit, if need arises in the future.

Fresh Dry waste

Waste characterization study has been conducted by the authorized personnel. According to it, Municipal Solid Waste (MSW) contains a higher percentage of Multi-Layer Plastic (MLP). So, Municipal Corporation Jalandhar has got a pilot project approved for making construction tiles using MLP (2000 Kg daily) at Pholriwal site at the cost of Rs. 1.36 Crore. On its successful completion, similar and larger plants could be set up to deal with MLP across the city. Status of this project has already been submitted in para 3(6) also.

The informal waste-pickers recover the recyclable materials like PET, HDPE, PP etc. which is approximately 20 tons per day. The draft strategy being followed is integrating the informal waste pickers through Self Help Groups and through City Livelihood Centres. Creating dry waste collection centres for them will enable them to segregate and recover the recyclables better.

Municipal Corporation Jalandhar has also got sanctioned Rs. 4.5 Crore for construction of 100 TPD Transfer station and MRF, which will solve the problem of dry waste generated in the city. Currently, a detailed project report is under

	<p>preparation stage and tender will be floated after due approval of the government.</p> <p>At present there are 4 MRF Units of a total 20 TPD Capacity. To enhance their efficiency, purchase of bailing machines, fatka machines has been carried out. The capacity of these MRF's are as follows: -</p> <table border="0"> <tr> <td>1.</td> <td>Pholriwal</td> <td>5 TPD</td> </tr> <tr> <td>2.</td> <td>Dakoha</td> <td>5 TPD</td> </tr> <tr> <td>3.</td> <td>Nangal Shama</td> <td>5 TPD (Under Litigation)</td> </tr> <tr> <td>4.</td> <td>Birring</td> <td>5 TPD</td> </tr> </table> <p>Municipal Corporation Jalandhar is also coordinating with Phillaur based plastic recycler M/s Girdhari Lal & Sons for processing of 3 TPD plastic waste.</p> <p>The total fresh dry waste processing capacity, as per the above plan will amount to 145 TPD.</p> <p><u>Processing of C&D waste</u></p> <p>A 100 TPD plant has been established at Gadaipur for processing of C&D waste generated in the city. It uses wet process technology to generate 10mm, 20mm, 40mm aggregates and sand. Plant has been set up at site and consent to operate has been applied to PPCB. The material recycled will be used in construction in accordance with IRC code and report obtained from NIT Jalandhar. Plant setup cost with O&M for 5 years is Rs. 3.47 Crore and for infra creation, it is Rs. 2.78 Crore.</p>	1.	Pholriwal	5 TPD	2.	Dakoha	5 TPD	3.	Nangal Shama	5 TPD (Under Litigation)	4.	Birring	5 TPD
1.	Pholriwal	5 TPD											
2.	Dakoha	5 TPD											
3.	Nangal Shama	5 TPD (Under Litigation)											
4.	Birring	5 TPD											
5	<p>6. No weighbridge has been provided at the dump site to ascertain the waste being received at the site.</p> <p>Weighbridge has been hired temporarily, outside dumpsite. MCJ owned permanent weighbridge will be installed in near future.</p>												
6	<p>7. The MCJ officials informed that as per a survey carried out in 2019, 8 lacs MT solid waste was present at the dump site and 400-500 MT waste was being received every day at that time. Considering the increase in daily waste generation and accumulation of waste since 2019, the total legacy waste lying at the dump site could be to the tune of 15 lacs MT.</p> <p>A separate study is being Commissioned to estimate new requirements for the additional legacy waste accumulated. Almost 40% of the total waste i.e., 500 TPD is wet waste which loses water over time reducing its overall volume and weight.</p> <p>However, if the study shows a significant increase in the amount of the legacy waste, then the additional requirements would be met by following the due process.</p>												
7	<p>8. No boundary wall or fencing has been provided around the dump site and as such the waste was found spread outside the dump site onto the road leading to the site.</p> <p>Estimate of Rs. 70 lacs has been prepared for construction of boundary wall around Waryana dumpsite. Boundary wall will be constructed after following due process. Partial construction has been completed at the backside of the dumpsite and the remaining part of the boundary wall is only possible after the remediation of the legacy waste at the dumpsite at Wariana.</p>												
8	<p>9. The Kala Sanghiandrain passes around 400 meters away from the dump site. A lot of</p>												

	<p>waste was found dumped along the bank of Kala Sanghian drain adding to the pollution in the drain.</p> <p>MCJ has removed the solid waste from the site as far as possible. Remaining cleaning process is covered under the scope of the following project as it requires specialized machinery:</p> <p>For this, Rs. 34.60 Crore has been allotted to Department of Drainage-cum-Mining and Geology, for cleaning this drain. Work has started on this project. (Pictures attached at Appendix B)</p> <p>Scope of this Work includes:</p> <ul style="list-style-type: none"> • Lining with Stone pitching on side wall with earthen base • Release of water from Bist Doab Canal throughout the year • Landscape development along side • Fencing, Lighting, Recreational Activities <p>35% of this work has been completed on the ground. The tentative completion time is around June, 2024</p>
9	<p>10. No plantation has been provided around the dump site.</p> <p>11. No buffer zone has been left by MC Jalandhar around the dump site.</p> <p>Plantation has been started at the site. Pictures attached at Appendix C.</p> <p>The remaining plantation work is possible after bioremediation of legacy waste and reclamation of this land. Thus, the buffer zone would be created through adequate plantation.</p>
10	<p>12. The piezometers provided earlier for groundwater monitoring were buried under the waste and the sampling of groundwater can't be done plus groundwater is very polluted.</p> <p>As the previously installed piezometers were buried under the waste at Wariana site and sampling of water cannot be done using them, a minimum of 4 to 5 new piezometers will be installed at the said site.</p>
11	<p>13. No arrangement for leachate treatment has been provided and the leachate is partially discharged into the sewer and partially stagnated at the site.</p> <p>For the installation of ETP for treatment of leachate, correspondences were made with PMIDC, Department of Local Govt., Punjab and it has been suggested by them that as the bio-mining project is under progress and it is not economical to install and ETP for waste which is going to be treated in coming time so, separate drain may be constructed at site to collect the leachate in rainy season and that leachate can be collected and treated at nearest STP site for which directions have been made and the work is under progress.</p>
12	<p>14. No onsite or offsite emergency plan has been prepared.</p> <p>15. No permanent arrangement for dousing fires has been provided.</p> <p>16. There are about 40-50 houses established right next to the dump site which are prone to damage in case of large-scale fires.</p> <p>17. No arrangement is provided for the detection of methane gas formation at the site.</p> <ol style="list-style-type: none"> 1. For point no. 14, 15, 16 and 17 MCJ is getting the Offsite Emergency plan prepared from NIT, Jalandhar 2. Fire brigade vehicle has been permanently stationed at the dump site and fire plan is under preparation. (Picture attached at Appendix F)
13	<p>18. NO CCTV Cameras have been provided at Wariana Dump.</p> <p>Cameras at the entry point at Wariana have been installed. Estimates to cover the entire 16.25 acres of the site through CCTV is under preparation and work will be executed in the</p>

	near future.
14	<p>19. The team thereafter visited the affected site at Chogitti Chowk, Jalandhar. During the visit, it was found that the waste was being removed from the site. Police officials were deployed at the site.</p> <p>20. About 150 trucks i.e., nearly 1500 tons of Solid Waste removed from Chogitti Chowk.</p> <p>At the above said location, Chogitti, it is humbly submitted that nearly 250 meters stretch was filled with the waste. As the joint team noted, more than 1500 ton waste had been removed from there by the time of visit of the joint team.</p> <p>At present, the site has been cleared and closed for dumping of any kind of waste. Trees had been planted there. Vigil had been maintained with deployment of Police officials and CCTV. Presently the said site is under maintenance and possession of National Highways Authority of India, which has constructed a footpath there as well. National Highways Authority of India has been informed to supervise and manage the site in the future. (Before and after Pictures are as shown in Appendix D)</p>

10) As per the directions of Hon'ble NGT, copy of report sent to worthy Chief Secretary, Government of Punjab for compliance with directions issued in O.A. No. 606/2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues, has been attached at **Appendix G**.

11) As per the directions issued by this Hon'ble Tribunal in para number 7 of the order dated 23rd January, 2024 are complied herewith by placing on record all the requisite documents.

It is therefore respectfully prayed that the present additional reply, as directed by the Hon'ble Tribunal vide order dated 23rd January 2024 is being filed which may kindly be placed on record and the original application number 479 of 2023, titled as "Ramesh Mahendru Versus State of Punjab and others" which was moved by Ramesh Mahendru may kindly be disposed of in view of the above stated facts in the interest of justice and equity.

Submitted by

Date: 30/3/2024

Place: JALANDHAR

Commissioner, Municipal Corporation, Jalandhar
Respondent no. 3

Appendix A

The vehicles for Solid waste management are now Covered, as shown in the pictures below:



Appendix B

Work at Kala Sanghian drain



Appendix C

Plantation around waryana site:



Appendix D



Mapping routes of informal waste pickers



Earlier Condition of Chougitti Bye-pass



Clearing all the Municipal Solid Waste



Cleaner Place



Plantation at chaugitti site



Board displaying prohibition of littering and Fine of Rs. 10,000 for violation



NHAI has constructed a footpath along with the said site

Appendix-E

Sr.No	Name of Vehicle	Quantity	Funds under	Amount in Lakhs	Remarks
1	Container having capacity 3.5 CUM	20 Nos.	SMART CITY	17.00	Funds out of Rs. 23 Cr. Under Smart City.
2	Dumper Placer capacity 3.5 CUM Towed by Tractor	5 Nos.	SMART CITY	24.50	Funds out of Rs. 23 Cr. Under Smart City.
3	Dumper Placer Container/Bins 4.5CUM capacity	25 Nos.	SMART CITY	24.50	Funds out of Rs. 23 Cr. Under Smart City.
4	Wheel Loader Machine	9 Nos.	SMART CITY	178.31	Funds out of Rs. 23 Cr. Under Smart City.
5	Tipper 10.5 CUM Box type	14 Nos.	SMART CITY	449.40	Funds out of Rs. 23 Cr. Under Smart City.
6	Tractor Trolley	7 Nos.	SMART CITY	16.03	Funds out of Rs. 23 Cr. Under Smart City.
7	Tractors 35HP	7 Nos.	SMART CITY	35.00	Funds out of Rs. 23 Cr. Under Smart City.
8	Hopper Tipper Dumper capacity 5 CUM	15 Nos.	SMART CITY	312.00	Funds out of Rs. 23 Cr. Under Smart City.
9	Backhoe Loader	7 Nos.	SMART CITY	262.00	Funds out of Rs. 23 Cr. Under Smart City.
10	Crawler Hydraulic Excavator (JCB)	1 Nos.	SMART CITY	60.00	Funds out of Rs. 23 Cr. Under Smart City.

11	Crawler Dozer	1 Nos.	SMART CITY	167.45	Funds out of Rs. 23 Cr. Under Smart City.
12	Self-Propelled road Sweeping Machine 6CUM	2 Nos.	SMART CITY	644.16	Funds out of Rs. 23 Cr. Under Smart City.
13	Dumper Placer Vehicle Single Bin type 4.5 CUM capacity	6 Nos.	SMART CITY	120.00	Funds out of Rs. 23 Cr. Under Smart City.

Appendix F



Fire brigade vehicle has been permanently stationed at the dump site and fire plan is under preparation



**Information to be submitted by Chief Secretary, Punjab in Hon'ble NGT (OA No.606/2018):
Solid Waste Management: Generation, Treatment, Gap & Timelines**

S No.	District	ULB Name	Total Waste Generated			Total Waste Collected			Total Waste Source Segregated			Total Waste Processed/ Channelized			Gap in Waste Processing/ Channelization		
1	Jalandhar	Jalandhar MC	Tons per Annum														
			Wet	Dry	Total	Wet	Dry	Total	Wet	Dry	Total	Wet	Dry	Total	Wet	Dry	
			73000	109500	182500	73000	109500	182500	13,140	16425	29565	13,140	16425	29565	59860	93075	
2	Jalandhar	Jalandhar MC	Vehicles for D2D Waste Collection & Transportation														
			Manual Vehicles (in Nos)			Mechanised Vehicles (in Nos)			Total (Manual & Mechanised) (In Nos)								
			Required	Available	Gap	Required	Available	Gap	Required	Available	Gap	Timeline (Month & Year)/ for achieving Gap, if any					
			200	100	100	300	40	260	500	130	360	12/31/2025					
3	Jalandhar	Jalandhar MC	Wet Waste Processing Facilities (Compost Pits/ Bio CNG Plants)														
			Compost Pits / Other Composting Facilities					Bio-CNG/ Bio-methanation Plants					Mechanical drum composting				
			Required	Available	Total Capacity of available facilities (in TPD)	Gap	Timeline (Month & Year)/Action Plan for achieving Gap, if any	Required	Available	Total Capacity of available facilities (in TPD)	Gap	Timeline (Month & Year)/Action Plan for achieving Gap, if any	Required	Available	Total capacity (TPD)	Gap	Timeline (Month & Year)/Action Plan for achieving Gap, if any
			180	180	20	0	Not applicable	2units(10+40)	0	0	140 TPD	12/31/2025	2 projects	0	10+2.5	12.5 TPD	12/31/2025
4	Jalandhar	Jalandhar MC	Dry Waste Processing/ Chanelization Facilities (W2E or RDF Plants)														
			Material Recovery Facilities for Dry (MRFs)					Waste to Energy or RDF Plants									
			Required	Available	Total Capacity of available facilities (in TPD)	Gap	Timeline (Month & Year)/Action Plan for achieving Gap, if any	Required	Available	Total Capacity of available facilities (in TPD)	Gap	Timeline (Month & Year)/Action Plan for achieving Gap, if any					
			5 units	4	40	plants or cumulative 200 TPD	12/31/2025	0	0	0	0	0					
5	Jalandhar	Jalandhar MC	Legacy Waste Remediation Quantity				SLF Facility					C&D Waste Management Units					
			In MT														
			Total	Already Remediated	Gap	Timeline (Month & Year) / Action Plan for achieving Gap, if any	Required (Nos)	Available (Nos)	Total Capacity in MT, if Available	Gap	Timeline (Month & Year) and Action Plan for achieving Gap, if any	Required (Nos)	Available (Nos)	Total Capacity in MT, if Available TPD	Gap	Timeline (Month & Year) / Action Plan for achieving Gap, if any	
			800000	0	800000	12/31/2027	1	0	0	1	12/31/2025	1	0	100	0	0	